

The figures of central excise revenue realisation from cigarettes as per departmental records are furnished below:—

Year	Revenue (Rs. crores)
1	2
1986-87	1307.51
1987-88	1470.76
1988-89	1599.12
1989-90 (RBE)	1850.00

(b) There has been an increase in revenue realisation from cigarettes in each successive year since 1986-87.

(c) In view of (b) above does not arise.

#### **Employees of Visakhapatnam Steel Plant**

5812. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any agreement was reached between the management and the workers of Visakhapatnam Steel Plant, Visakhapatnam, for wage revision from 1 September, 1986 and arrears payment from 1 January, 1989;

(b) if so, whether the agreement was followed up and arrears paid to the workers;

(c) if not, the reasons for the delay;

(d) whether the employees of VSP are paid project allowance, being paid to all public sector undertakings; and

(e) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) An agreement providing for revision of wages of non-executive employees of Visakhapatnam Steel Plant with effect from 1.1.89 and for payment of additional dearness allowance for the period 1.9.86 to 31.12.88 signed on 10.4.90 between the management and the recognised Workers' Union.

(b) and (c). The arrears payable to the employees are being worked out and are likely to be paid soon.

(d) and (e). The project allowance, as per the general policy of the Government, is admissible only if certain basic amenities, such as, housing, schools, markets, dispensaries, etc., are not available. Such a situation does not exist in so far as the workers in Visakhapatnam Steel Plant are concerned.

[Translation]

#### **Export of Collyrium and Brocade**

5813. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMERCE be pleased to state:

(a) whether any scheme for export of Collyrium; brocade and material used in making kites from Bareilly is under the consideration of Government; and

(b) if so, the action being taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.